

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1781(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	DROLIA AGENCIES PRIVATE LIMITED VS HS MERCANTILE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Subodh Kumar Agrawal,CA] For the Applicant /FC
Ms.Pooja Agrawal,CS]

Mr.Ritesh Agarwal, Adv.] For the Corporate Debtor
Mr.P.P.Bishwal, Adv.]

ORDER

1. Ld.authorised representative for the Financial Creditor present. Ld.Counsel for the Corporate Debtor present.
2. Post the matter on **20/06/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**